

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 113
IB- 16/(ND)/2021

IN THE MATTER OF:

Krishan Pal

Vs.

S.D. Engineerstech Pvt. Ltd.

....Applicant

....Respondent

Order under Section 9 of IBC.

Order delivered on 29.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant

For the Respondent

ORDER

Due to technical difficulty, matter could not be taken up. Hence, re-notified
to 18.02.2021.


ASIM KUMAR PAL
COURT OFFICER